

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/59(KB)2013
COMP.APPL/224(KB)2019,
COMP.APPL/173(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	ORNATE LIFE STYLE PVT. LTD. VS GILLANDERS PROPERTIES PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance via video conference/physically

For the Petitioner

Mr. Debabrata Ganguly, Adv.
Ms. Debaleena Ganguly, Adv.

For Respondent

Ms. Saubhik Chowdhury, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **02.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)